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ITEM NO.1Q

COURT NO.7

SECTION II

(For Judgment)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Criminal Appeal No(s).1101 OF 2006.

Arising out of Petition for Special Leave to Appeal (Crl.) No.2822 of 2006.

SUKUMAR ROY

Appellant (s)

VERSUS

STATE OF WEST BENGAL

Respondent(s)

Date: 31/10/2006 This Appeal was called on for Judgment today.

For Appellant(s) Mr. Somnath Mukherjee, Adv.

For Respondent(s) Ms. Radha Rangaswamy, Adv.

Hon'ble Mr. Justice Markandey Katju pronounced the judgment
of the Bench

comprising Hon'ble Mr. Justice S.B. Sinha and His Lordship.

Leave granted.

The appeal is dismissed in terms of the signed reportable judgment.

(Subhash Chander)
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(Pushap Lata Bh

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[Signed reportable judgment is placed on the file]